

M/s Dr D.B. Mishra
N. C. Mishra
S. Patajoshi

A
(c)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK


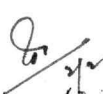





Ms. Ashok Mohanty

O.A./T.A./R.A.No. 81 1996

Smt. Chitranala Chhotray Applicant (s)

Versus

Union of India Respondent (s)

| Sr. No | Date | Orders | Office note as to action (if any) taken on order |
|--------|--------|---|--|
| | | <p>REGISTER</p> <p> Registrar</p> | |
| 1. | 2/2/96 | <p>The O.A. is disposed of at the admission stage with a direction that the representation dated 6.11.1995 submitted to the C.G.M.T. shall be disposed of by Respondent no.1 with a suitable orders within ten days from the receipt of this order. Shri Ashok Mohanty was also heard on behalf of the Respondents.</p> <p> Member (Admn.)</p> | <p>J.P.O. of 1650/1 is filed.</p> <p> 24/96</p> <p>In this application up to 19, the applicant has challenged the order of transfer.</p> <p>For Registration</p> <p> 30.01.96</p> <p>Registration</p> <p></p> <p>For Admission & Extension order.</p> <p> 11/2/96</p> <p></p> |